

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 27th day of *March, 2019*.

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Civil Misc. Restoration Application No. 330/01064/2018
IN
Original Application Number. 330/0363/2018.

Smt. Anupama Tiwari.Applicant.

VE R S U S

Union of India and others.Respondents

Advocate for the applicant :Shri Ramesh Chandra Upadhyay (absent)
Advocate for the Respondents: Shri G.K. Tripathi

O R D E R

List revised. None is present for the applicant. Vide order dated 11.04.2018, OA No. 363/2018 was dismissed in default and for non-prosecution. The applicant has filed MA No. 1064/2018 for recalling the order dated 11.04.2018 and for restoration of O.A. A perusal of order sheets show that on previous listed dates i.e. 15.02.2019 and 25.03.2019, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, Civil Misc. Restoration Application No. 1064/2018 is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...